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No.O-21028/13/2010-Coo
Government of India
Ministry of Finance
Department of Revenue
(Coordination Section)

Room no.267-D, North Block
New Delhi, the 16th December,, 2011
19/12

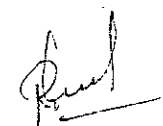
OFFICE MEMORANDUM

Subject: -Mandatory publication of Tender Enquiries on the Central Public Procurement Portal.

The undersigned is directed to enclose herewith a copy of D.O. letter \no.10/1/2011-PPC, dated 12th December, 2011 received from Secretary, Department of Expenditure, on the above subject and to request that action as called for in the said d.o. letter specifically in para 4 (i) to (iii) may be taken on priority.

2. Information as requested by Department of Expenditure in the prescribed preform may be sent to them by 22nd December, 2011 at email ids cppp-doe@nic.in and cppp-nic@nic.in under intimation to Under Secretary(Coord) ravindranath.singh.nic.in.

Encl : **As above**
(5 pages)



(R.N. Singh)
Under Secretary (Coord)
Tel. No.23095539

1. ~~Chairman, CBDT.~~
2. ~~Chairman, CBEC~~
3. All Heads of Attached and Subordinate Offices in DOR

सुमित बोस
सचिव
SUMIT BOSE
SECRETARY



सूचना का
अधिकार



सत्यमेव जयते

D.O. No. 10/1/2011-PPC

भारत सरकार
वित्त मंत्रालय
व्यय विभाग

नार्थ ब्लॉक, नई दिल्ली - ११० ००९
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
NORTH BLOCK, NEW DELHI-110 001
Tel. : 011-23092929, 23092663
Fax : 011-23092546
E-mail : secyexp@nic.in
Web : http://finmin.nic.in

12th December, 2011

Dear *Members,*

In pursuance of the recommendations of the Committee on Public Procurement headed by Shri Vinod Dhall and the decisions thereon of the Group of Ministers constituted to consider measures to tackle corruption and ensure transparency, the Department of Expenditure has, vide OM dated 30th November 2011, issued instructions for setting up a Central Public Procurement Portal (CPP Portal) with an e-publishing (of tender details) module and an e-procurement module. The CPP Portal will be set up by the National Informatics Center (NIC) and will be accessible at the URL eprocure.gov.in. While e-publishing of tender enquiries, corrigenda thereto and details of contracts awarded thereon, on the CPP Portal, shall be made mandatory in a phased manner w.e.f 1st January 2012, the comprehensive end-to-end e-Procurement feature would be implemented in a phased manner w.e.f. 1st April 2012.

2. The CPP Portal is expected to be functional from 19th December 2011. It will be mandatory for all Ministries/ Departments of the Central Government, Central Public Sector Enterprises (CPSEs) and autonomous and statutory bodies to publish all their tender enquiries issued on or after the following dates, on the CPP Portal :

- In the case of Ministries/ Departments and their attached and subordinate offices w.e.f. 1st January 2012;
- In the case of CPSEs w.e.f. 1st February 2012;
- In the case of Autonomous/statutory bodies w.e.f. 1st April, 2012.

3. In order to facilitate implementation of the project, the following activities are planned :

- A workshop for Nodal Officers of all Ministries/ Departments will be held on 19th December 2011 at Department of Expenditure to sensitize them of the features of the CPP Portal and the methodology of operating the Portal.
- NIC will arrange training programmes for concerned officials in batches with hands-on sessions, starting from 20th December 2011.
- A demo site for practice and training will also be available on the Portal from 19th December 2011, which will contain the documents on implementation guidelines, detailed presentation materials, etc.

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- d. From 20th December 2011, NIC will start issuing User IDs, Passwords and Digital Certificates for operating the Portal.
- e. NIC will set up a call centre for clarifying doubts regarding operation of the Portal. In addition, NIC will also keep a core team to clarify doubts and assist in implementation.

4. Necessary action may please be taken to ensure that e-publishing of tender details on the CPP Portal is commenced as per the dates mentioned in para 2 above. Necessary instructions may also be issued in this regard to all attached and subordinate offices as also to CPSEs, autonomous and statutory bodies. In this context, the following action is also requested:

- a. A suitable Nodal Officer (preferably at the Joint Secretary level) may be nominated to coordinate the implementation of the project. The Nodal Officer may be assisted by a Director/DS level officer for day-to-day coordination with NIC and Department of Expenditure. The name and contact details of the Nodal Officer may be intimated by 13th December 2011 to Department of Expenditure and NIC at email ids cppp-doe@nic.in and cppp-nic@nic.in.
- b. The Nodal Officer may be asked to attend the Workshop to be held in Department of Expenditure on 19th December 2011. The workshop will be in two batches one in the forenoon and another in the afternoon. The list of Ministries/ Departments to be covered in each batch will be available on the website of this Department and on the CPP Portal by 15th December 2011.
- c. To enable planning of the training effort and support services, certain information regarding the offices from where tender enquiries are issued such as their location, number of tender enquiries issued and number of officials required to be trained, is required. Information in this regard, relating to the Ministry/ Department and its attached and subordinate offices as per the format at Annexure I may be forwarded at the aforesaid email ids by 15th December 2011. Information relating to CPSEs and autonomous/ statutory bodies as per formats at Annexures II and III may be emailed by 22nd December 2011.

With regards,

Yours sincerely,



(Sumit Bose)

Shri R.S.Gujral

Finance Secretary and Secretary (Revenue),
Department of Revenue,
Ministry of Finance,
North Block,
New Delhi - 110 001.

